

SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)												
NAME OF THE CORPORATE DEBTOR: PARAKKOTT INVESTMENTS INDIA PRIVATE LIMITED					DATE OF COMMENCEMENT OF LIQUIDATION: 03.01.2025			LIST OF CREDITORS AS ON: 10.02.2025				
												(Amount in Rs)
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	Relinquishment of security interest	% of voting share in CoC			
1	Union Bank of India	AAACU0564G	01.02.2025	71,44,15,836.37	71,44,15,836.37		NO	NO	NIL			
2	DBS Bank India Limited		05.02.2025	68,84,97,354.32	68,84,97,354.32		NO	NO	NIL			
	TOTAL			1,40,29,13,190.69	1,40,29,13,190.69				0.00			